Annexure 4

| Sl. No. | $\begin{array}{\|l\|} \hline \begin{array}{l} \text { Name of } \\ \text { Creditor } \end{array} \\ \hline \end{array}$ | Details of claim received |  | Details of claim admitted |  |  |  |  |  | Amount ofcontingent claim | $\begin{array}{\|c} \text { Amount of any Mutual dues, that may } \\ \text { be set-off } \end{array}$ | Amount of claim notadmitted | Amount of claim under verification | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Date of receipt | Amount claimed | Amount <br> admitted of claim | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? <br> party? | $\begin{array}{\|c\|} \hline \text { \% of voting } \\ \text { share in } \\ \text { CoC } \end{array}$ |  |  |  |  |  |
| 1 | $\begin{aligned} & \text { Swatantar } \\ & \text { Consultance } \\ & \text { Pvt. Ltd } \end{aligned}$ | 30-09-2022 | 25,00,000 | . | Claim against Preference Shares |  |  | No |  |  |  | 25,00,000.00 |  | - |
| 2 | Rakesh <br> Kumar <br>  <br> Sharda <br> Aggarwal | 28-09-2022 | 50,00,000 | - | Claim against Preference Shares |  |  | No |  |  |  | 50,00,000.00 |  | - |
| Total |  |  | 75,00,000 | - |  | - | - |  | - | - | - | 75,00,000 | - |  |

